

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.Nos.5 and 6 in

CIVIL APPEAL NO(s). 782 OF 2006

STATE OF U.P. & ANR.

Appellant (s)

VERSUS

MUKUND LAL SINGH

Respondent(s)

I.A.No.5 : Appln. for impleadment

I.A.No.6 : Appln. for exemption from filing official translation of

Annexure A-2

Date: 25/07/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

(In Chamber)

For Appellant(s)

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Goodwill Indeevar, Adv.

For Applicant (s)

Mr. Garvesh Kabra, Adv.

Mr. Vishwa Pal Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Post along with the main matter.

(Subhash Chander)

Court Master

(Veera Verma)

Court Master